

(3) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) (ab) above

[Placed in Library. See No LT-1795/78]

ANNUAL ACCOUNTS FOR 1976-77 ETC OF VISAKHAPATNAM PORT TRUST

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1976-77 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act 1963

[Placed in Library. See No LT-1796/78]

REVIEWS AND ANNUAL REPORTS OF BHARAT HEAVY PLATE AND VESSELS LTD VISAKHAPATNAM, TUNGABHADRA STEEL PRODUCTS LTD AND TRIVENI STRUCTURAL LTD NAINI ALLAHABAD FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 --

(a) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited Visakhapatnam for the year 1976-77

(ii) Annual Report of the Bharat heavy Plate and Vessels Limited, Visakhapatnam for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

[Placed in Library. See No LT-1797/78]

(b) (i) Review by the Government on the working of the Tungabhadra Steel Products Limited, for the year 1976-77.

(ii) Annual Report of the Tungabhadra Steel products Limited, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

[Placed in Library. See No LT-1798/78]

(c) (i) Review by the Government on the working of the Triveni Structural Limited, Naini Allahabad for the year 1976-77

(ii) Annual Report of the Triveni Structural Limited, Naini, Allahabad, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

[Placed in Library. See No LT-1799/78]

ANNUAL REPORT OF BHARAT EARTH MOVERS LTD, BANGALORE FOR 1976-77 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF SHER SINGH) I beg to lay on the Table a copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 --

(1) Annual Report of the Bharat Earth Movers Limited Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

(2) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid

[Placed in Library. See No LT-1800/78]